

REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventh Lok Sabha

Eleventh Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1980

Presented on 3-12-1980

Adopted on 5-12-1980

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
(Seventh Lok Sabha)

ELEVENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Eleventh Report.

2. The Committee met on 1 December 1980 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.

4. After considering all aspects of the Bill^s, the Committee recommend that (i) the Unemployment Relief (Age Bar Exemption and other Amenities) Bill, 1980 by Shrimati Geeta Mukherjee, (ii) the Constitution (Amendment) Bill, 1980 (*Amendment of article 15, etc.*) by Shri Bhogendra Jha, (iii) the High Court of Allahabad (Establishment of Permanent Bench at Meerut) Bill, 1980 by Shri Rashid Masood and (iv) the High Court of Bombay (Establishment of a Permanent Bench at Aurangabad) Bill, 1980 by Shri Uttam Rathod, be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendation

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI:
1 December 1980
10 Agra-hayana 1902 (Saka)

G. LAKSHMANAN,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

Sl. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recommended	Time recommended by the Committee
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 1980 (Amendment of articles 102 and 103) by Shri Bapusaheb Parulekar.	114 of 1980	B	2 hours
2.	The Constitution (Amendment) Bill, 1980 (Amendment of Second Schedule) by Shri R.K. Mhalgi.	122 of 1980	B	2 hours
3.	The Unemployment Relief (Age Bar Exemption and other Amenities) Bill, 1980 by Shrimati Geeta Mukherjee.	171 of 1980	A	2 hours
4.	The Cantonments (Amendment) Bill, 1980 (Amendment of section 15, etc.) by Shri V.N. Gadgil.	167 of 1980	B	2 hours
5.	The Citizenship (Acquisition by Religious Minorities from Bangladesh) Bill, 1980 by Shri R.P. Yadav.	177 of 1980	B	1 hour
6.	The Motor Vehicles (Amendment) Bill, 1980 (Amendment of section 95, etc.) by Shri V.N. Gadgil.	179 of 1980	B	2 hours
7.	The Newspapers (Price and Page) Bill, 1980 (Amendment of section 31) by Shri V.N. Gadgil.	176 of 1980	B	2 hours
8.	The Displaced Persons (Debts Adjustment) Bill, 1980 (Amendment of section 31) by Shri V.N. Gadgil.	170 of 1980	B	2 hours
9.	The Constitution (Amendment) Bill, 1980 (Amendment of Eighth Schedule) by Shri Bhogendra Jha.	166 of 1980	B	2 hours
10.	The Constitution (Amendment) Bill, 1980 (Amendment of article 15, etc.) by Shri Bhogendra Jha.	165 of 1980	A	2 hours
11.	The High Court at Allahabad (Establishment of a Permanent Bench at Meerut) Bill, 1980 by Shri Rashid Masood.	163 of 1980	A	2 hours
12.	The High Court of Bombay (Establishment of a permanent Bench at Aurangabad) Bill, 1980 by Shri Uttam Rathod.	164 of 1980	A	2 hours
13.	The Employment Bill, 1980 by Shri Bhogendra Jha.	172 of 1980	B	2 hours
14.	The Land Acquisition (Amendment) Bill, 1980 (Amendment of section 23) by Shri Uttam Rathod.	168 of 1980	B	2 hours
15.	The Abolition of Indication of Caste Bill, 1980 by Shri R.L.P. Verma.	173 of 1980	B	2 hours
16.	The Employers' Liability to Reimburse Suburban Railway or other Public Transport Expenses of Employees (in Metropolitan Areas) Bill, 1980 by Prof. Madhu Dandavate.	181 of 1980	B	2 hours